

Year 2024

५०५० (२२/१०)
२२/१०

7

son/daughter/wife of शुभलेश्वर महो

aged 56 वर्ष years, belonging to बिहार विधान सभा, service and presently working as पालक, बिहार विधान सभा give herein below the details of the assets (Immovable, moveable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets
(Assets in joint name indicating the extent of joint ownership will also have to be given)

पत्नी विमल देवी	पुत्र आशीष कुमार	पुत्री प्रियंका कुमारी
--------------------	---------------------	---------------------------

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	₹5000	₹1500	₹500		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I बैंक ₹1,70,000	टाकवर ₹5000	S.B.I बैंक ₹5500	लेडि ऑफ. इंडिया ₹12000	—
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	—
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C R.S-3600 सलाना	टाकवर R-D ₹18000 सलाना	L.I.C 6000 सलाना ₹999	NIL	—
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	होरी हनुडी पेयान प्रो BR-01CH 4881	NIL	—
(vi)	Jewellery (give details of weight and value)	NIL	सोना 102 ग्राम 4000/- 50 ग्राम 3000	सोना 05-ग्राम 2000/-	NIL	—
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

दिलीप कुमार

9/11/24

~~Kumar~~
08/04/24

$$\begin{array}{r} 2225 \\ \hline 13 \overline{) 0224} \end{array}$$

8. Details of Immovable Assets

(Never Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-A Name	Dependant-B Name	Dependant-C Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	22 JCB 15 STO 31/1/12	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks	S.B.I BANK	15,00,000
	(ii) Loans from financial institutions	S.B.I BANK	10,00,000
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

दिलीप कुमार

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN))	CURPK8478H	NIL
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed.)	NIL	NIL
	(iii) Sales Tax (Only in case of proprietary business)	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPE/PRAN No. :-

P.T.S/BLA-13641-

Gender :-

M (M/F)

Date of Birth :-

01/01/1968

(DD/MM/YYYY)

Class/Group :-

C

(A/B/C)

Cadre :-

B.L.A.S. SERVICE

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.-Bihar Secretariat Service etc.)

Home District :-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

दिलीप कुमार

Name of Employee:

दिलीप कुमार

Designation:

पालक

Department:

बिहार विधान सभा

Place: पटना

Date: 07/02/2024

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

दिलीप कुमार